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C.A.No. 6535 OF 1997

.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp

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ITEM NO. 101

COURT NO. 1

SECTION-XIV

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO.6535/1997

Kacha Kantti Seva Samiti & Anr. .. Appellants

Vs.

Shri Kacha Kanti Devi &Ors. .. Respondents  
(With office report)

DATE :27.2.2003 : This/These matter (s) was/were  
called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU

HON'BLE MR. JUSTICE AR. LAKSHMANAN

For Appellant (s) : Mr. S.B.Sanyal, Sr. Adv.  
Mr.Avijit Bhattacharjee, Adv.

For Respondent (s) : Mr. N.R. Choudhury, Adv.  
Mr. Somnath Mukherjee, Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....J

.SP2

Learned senior advocate/learned counsel appearing  
for the parties made their submissions from 11.00 a.m.  
to 12 O'Clock.

Arguments concluded. Judgment reserved.

.SP1

(Meenu Sethi)  
Court Master

(Om Prakash)  
Court Master